

Name of the corporate debtor: S V Distributors Private Limited														
Date of commencement of CIRP: 19th July 2024 (Copy of order received on 25th July 2024)														
List of creditors as: 04-09-2024														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	BALKRISHNA SHIVPUJAN PANDEY	06-08-2024	98,75,680	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	98,75,680	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
2	BHAVNA JOUKANI	08-08-2024	19,89,125	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	19,89,125	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
3	BHAVNA R ROCHLANI	08-08-2024	15,75,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	15,75,000	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
4	ASHA MUKESH ACHARYA	07-08-2024	2,84,538	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	2,84,538	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
5	BILLIONAIRE HOSPITALITY PRIVATE LIMITED	07-08-2024	2,85,88,804	1,93,20,000	Unsecured			No	2.10%	-	-	-	92,68,804	
6	MUKESH SUNDERDAS ACHARYA	07-08-2024	49,89,075	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	49,89,075	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
7	RISHI MUKESH ACHARYA	07-08-2024	82,87,500	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	82,87,500	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
8	RMA ENTERPRISES	07-08-2024	55,25,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	55,25,000	
9	CORAL INDIA FINANCE AND HOUSING LIMITED	08-08-2024	35,31,382	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	35,31,382	
10	GUNOMAL ROCHLANI	08-08-2024	1,01,50,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	1,01,50,000	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
11	LATA ROCHLANI	08-08-2024	83,56,250	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	83,56,250	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
12	MANISH TRILOK KEWALRAMANI	07-08-2024	27,62,500	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	27,62,500	The claim is been filed by an individual capacity as a financial creditor. However, As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor.

13	MANOJ G ROCHLANI	08-08-2024	68,30,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	68,30,000	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
14	MANOJ G ROCHLANI HUF	08-08-2024	1,04,17,500	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	1,04,17,500	
15	MEERA BALKRISHNA PANDEY	06-08-2024	80,11,049	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	80,11,049	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
16	RAM PRAKASH JOUKANI	08-08-2024	25,42,375	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	25,42,375	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
17	RICHBOND CAPITAL PRIVATE LIMITED	08-08-2024	1,60,00,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	1,60,00,000	
18	SHATRUGAN PRAKASH JOUKANI	08-08-2024	25,98,000	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	25,98,000	As per Section 73 of the Companies Act, 2013, a private limited company is prohibited from accepting deposits, including loans, from individuals. In light of this provision, we are currently in the process of obtaining a legal opinion to determine whether the claim should be admitted under the category of Financial Creditor (FC) or Other Creditor. Further, the documents are pending to substantiate the claim.
19	TRINITY WORLDWIDE EXPORT PRIVATE LIMITED	08-08-2024	27,23,375	-	Unsecured			Confirmation from CD pending	0.00%	-	-	-	27,23,375	
			<b>13,50,37,153</b>	<b>1,93,20,000</b>		-	-		<b>2%</b>				<b>11,57,17,153</b>	